

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

OP No. 1 of 2011

Dated : 24th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tariff Revision
(Suo-Motu action on the letter
Received from Ministry of Power)**

Counsel for the Amicus Curiae(s) : Mr. Amit Kapur
Mr. R.K. Mehta
Mr. Buddy A. Ranganadhan

Counsel for the Commissions :

ORDER

We have heard the learned Amicus Curiae Counsel on the reports submitted on behalf of the Forum of Regulators.

Order is Reserved.

**(V.J. Talwar)
Technical Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vt/rt